GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 436

ANSWERED ON 24.07.2023

RIVER FRONTS ACROSS THE COUNTRY

436. SHRI DHANANJAY BHIMRAO MAHADIK

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government has any proposal to develop riverfront across the country including Maharashtra in the near future;

(b) if so, the details thereof, State-wise;

(c) if not, the reasons therefor;

(d) whether Government has such proposals for other rivers also; and

(e) if so, the details thereof, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (e) Under the 100% central scheme "National Mission for Clean Ganga (NMCG)" and a centrally sponsored scheme "National River Conservation Program(NRCP)" on cost sharing basis between the Central and State/UT Governments, projects are taken up for holistic cleaning of rivers; wherein there is a component dedicated for projects related to 'River Front Development'.

Under this component works related to river front development, ghats and crematoria development, afforestation and biodiversity conservation, public outreach programme, etc. are sanctioned and taken up. The State-wise details of the River Front Development works sanctioned and completedunder NRCP and Namami Gange Programme are given at **Annexure**.

Besides, a river front development project of Rs. 5500 crore for rivers Mula, Mutha and Mula Mutha has been sanctioned and is under implementation by the Pune Municipal Corporation, Maharashtra. The said project, inter-alia, envisages an earthen sloping embankment on both sides of the river as an effort toward river conservation.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 436 TO BE ANSWERED ON MONDAY, THE 24.07.2023 ON "RIVER FRONTS ACROSS THE COUNTRY".

(a) State/UT-wise details of rivers front development covered under National River Conservation Plan (excluding Ganga and its tributaries)

S. No.	State	No. of Ghats Sanctioned	No. of Ghats Completed
1	Andhra Pradesh	1	1
2	Telangana	3	3
3	Jammu & Kashmir	1	0
4	Jharkhand	3	3
5	Gujarat	1	1
6	Karnataka	9	9
7	Maharashtra	3	3
8	Madhya Pradesh	5	5
9	Odisha	2	2
10	Tamil Nadu	8	8
11	Kerala	1	1
Fotal		37	36

(b) State/UT-wise details of rivers front development covered under Namami Gange programme

S. No.	State	No. of Ghats Sanctioned	No. of Ghats Completed
1	Uttrakhand	32	26
2	Uttar Pradesh	110	101
3	Bihar	56	49
4	Jharkhand	13	13
5	West Bengal	14	11
6	Madhya Pradesh	3	0
Total		228	200
